NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/37/2017

NAME OF THE PETITIONER

: VIJAYAKUMAR K KHATRI

NAME OF THE RESPONDENT

: SAI FORGE PVT LTD & 2 OTHS.

UNDER SECTION

: 241/242

S.No. Name (in Capital)

Represented by

Signature

SHARANYA VAIDYANATHAN

PETITIONER

FOR T. POOR NAM

Peryndoreshimi Aller Jonin Keetend For T.K. Bharkon

Corned for Respondents

ORDER

Counsels for both the parties are present. Counsel for the Petitioner prayed for adjournment. At request, matter is adjourned. Put up on 22.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)